

**GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT
(STATE LITIGATION)**

F.12(6)RAJ/VAD/2024

JAIPUR, DATED: 30-09-2024

::Order::

The allocation of work amongst **Shri Deepak Chowdhary**, Government Advocate cum Additional Advocate general –I and **Shri Neeraj Kumar Gurjar**, Government Advocate cum Additional Advocate general –II before the Hon'ble Rajasthan High Court, Jodhpur is made here as under:-

S.No.	Name of GA cum AAG	Allocation of work
1	Shri Deepak Chowdhary	(i) The administrative charge of the office of Government Advocate cum Additional Advocate General. He shall also allocate the work amongst Additional Government Advocate, Deputy Government Advocate and Assistant Government Advocate. (ii) Matters pertaining to S.O.G. (iii) Matters pertaining to POCSO Act. (iv) All Criminal matters arising from Districts Banswara, Bhilwara, Chittorgarh, Dungarpur, Jodhpur District, Jodhpur Metropolitan, Pratapgarh, Rajsamand, Sirohi and Udaipur other than Habeas Corpus Petitions and Anti Corruption matters
2	Shri Neeraj Kumar Gurjar	(i) All Habeas Corpus Petitions. (ii) Anti Corruption matters. (iii) All Parole Matters. (iv) All criminal matters arising from Districts Balotra, Bikaner, Churu, Ganganagar, Hanumangarh, Jaisalmer, Jalore, Merta and Pali other than matters pertaining to S.O.G. POCSO Act

1. Notwithstanding anything contained herein above, the Department may allocate any work to the Government Advocate cum AAG's as per its discretion.
2. The distribution of work herein above may be changed/amended any time by the Department with the consultation of the Ld. Advocate General.
3. The above named GA cum AAG's shall hand over/take over the files/record of the case in consonance with the above mentioned work allocation.
4. The above named GA cum AAG's shall ensure the compliance of the directions and circular issued by the Department from time to time in respect to the allocation of work.

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(Brajendra kumar Jain)
Principal Secretary, Law

Copy to following for information and necessary action to:-

1. Principal Secretary, Hon'ble Chief Minister.
2. Sr. DS to Chief Secretary, Rajasthan, Jaipur.
3. Registrar General, RHC, Jodhpur.
4. S.A. to Hon'ble Law Minister.
5. PS to Ld. Advocate General, Rajasthan.
6. PS to ACS, Home Department, Secretariat, Jaipur.
7. PS to Principal Secretary/Secretary, Law.
8. Director General of Police, Rajasthan.
9. Director General of Police, ACB, Rajasthan.
10. Additional Director General of Police, SOG, Rajasthan.
11. Sh. Deepak Chowdhary, GA cum AAG-I, RHC, Jodhpur.
12. Sh. Neeraj Kumar Gurjar, GA cum AAG-II, RHC, Jodhpur.
13. Treasurar, Secretariat, Jaipur.
14. AAO-I, Litigation.
15. Guard File.

30/09/2024
(Rajesh Gupta)
Secretary, Law